

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/728/2013
Dated: 07/8/2018

BETWEEN:

1. Dr. K. Muni Singh, S/o.Late K. Kishan Singh,
Aged about 72 years,
Retd. Chief Medical Superintendent (CMS),
Vijayawada, South Central Railway (S.C. Rly),
R/o. No.1-216, Plot No.235, Street No.10,
Karthikeya Nagar, Nacharam, Secunderabad – 500 076.
2. Dr. T. Narayana, S/o. Late T. Chinna Pullappa,
Aged about 73 years,
Retd. Chief Medical Superintendent (CMS),
Guntakal, South Central Railway (S.C. Rly),
R/o. Flat No.101, Sunil Enclave, Street No.14,
Lane No.12, Nagarjuna Nagar, Tarnaka,
Secunderabad – 500 017.
3. Dr. (Mrs.) Satyakalyani Malladi, W/o.Late Dr. M.G.K. Murthy,
Aged about 68 years,
Retd. Chief Medical Director,
Hubli, South Western Railway ,R/o. H.No.24-4/13/1,
Plot No.11, Vishnupuri Extension, Road No.1,
Street No.1, Malkajgiri, Hyderabad – 500 047.
4. Dr. Mohd. Nazeer Ahmed, S/o.Late Mohd. Basheer Ahmed,
Aged about 66 years,
Retd. Chief Medical Superintendent (CMS),
Hyderabad, South Central Railway ,
R/o.Plot No.25, Railway Enclave, Sikh Road,
Secunderabad – 500 009.
5. Dr. I. Rama Rao, S/o.Late I. Ankaiah,
Aged about 71 years,
Retd. Sr. Medical Superintendent (Sr.MS), Kazipet, S.C. Rly,
R/o. Rohit Avenue Apartment 103, Vijayapuri Colony,
South Lallaguda, Secunderabad – 500 017.
6. Dr. (Mrs.) S. Sarojini, W/o. Late S.S. Shastry,
Aged about 68 years,
Retd. (Sr.MS), Lallaguda, S.C. Rly,
R/o. 12-1-1325/15/2/A/1, Laxmi Nagar, North Lallaguda,
(Near SFS School) Secunderabad – 500 017.

7. Dr. (Mrs) P. Sarojini Chiranjeevi, W/o. Late P.S. Chandrasekhar, Aged about 72 years, CMS(Retd), Lallaguda, S.C. Rly, Secunderabad, R/o. Plot No.17, Rail Enclave, Sikh Road, Secunderabad – 500 009.
8. Dr. E.Raja Rao , S/o.E. Lakshmaiah, Aged about 71 years, Retd. (Sr.MS), Railway Hospital, Lallaguda, S.C. Rly, R/o. H.No.62, Rail Enclave, Sikh Road, Secunderabad – 500 009.
9. Dr. (Mrs.) K. Jayanirmala, W/o.Dr. E. Raja Rao, Aged about 68 years, Retd. (Sr.MS), Lalallaguda, S.C. Rly, R/o. H.No.62, Rail Enclave, Sikh Road, Secunderabad – 500 009.

..... Applicants

AND

1. The Union of India rep. by its Secretary, Ministry of Personnel, Public Grievances and Pensioners, Department of Pension and Pensioner's Welfare, Loknayak Bhavan, Khan Market, New Delhi – 110 001.
2. The Union of India rep. by its Chairman, Railway Board, Ministry of Railways, Rail Bhavan, New Delhi – 100 001.
3. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
4. The General Manager, South Western Railway, Hubli, Karnataka State.
5. The Financial Advisor and Chief Accounts Officer, South Central Railway, Rail Nilayam, Secunderabad.
6. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
7. The Financial Advisor and Chief Accounts Officer, South Western Railway, Hubli, Karnataka State.
9. The Chief Personnel Officer, South Western Railway, Hubli Karnataka State.

..... Respondents

Counsel for the Applicant : Dr. P.B. Vijay Kumar, Advocate
Counsel for the Respondents : Mr. S.M. Patnaik, SC for Rlys

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

{Per Mr. Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Both side counsel present.

2. Counsel for the applicant has informed that pension based on the Non-Practicing Allowance (NPA) has already been granted along with arrears. Hence, the OA is dismissed. No order as to costs.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

(B.V. SUDHAKAR)
ADMN. MEMBER

Dated the 7th August, 2018
(Dictated in the Open Court)